

vii. For design and technical assistance, 4 Regional Design and Technical Development Centres are engaged in documentation of traditional designs and evolving of designs to suit contemporary tests.

viii. Central/State Handicrafts Corporations and voluntary organisations are provided financial assistance to organise exhibitions to project India's craft heritage in the country and abroad.

Request made by US Immigration Officials to Stop Sham Marriages

5105. SHRI SOMNATH RATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the U.S. immigration officials have requested Government of India for co-operation to stop sham marriages between India and US citizens for the purpose of obtaining lawful permanent resident status in the United States ;

(b) if so, the number of Indians who have entered into such marriages ; and

(c) whether any enquiry has been made into these marriages to ascertain whether these are false marriages intended for political reasons ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI) : (a) to (c) Government are aware of some marriages between Indian and US citizens for the purpose of obtaining resident status in the United States. Investigations into the various aspects of this matter are under way.

Assistance/Concessions to Textile Mills in Bombay

5106. DR. DATTA SAMANT : Will the Minister of TEXTILES be pleased to state :

(a) whether Textile Mills in Bombay received Loans from Government from 1st January 1984 ;

(b) if so, the details thereof ; and

(c) the total amount of concessions received by Textile Mills in Bombay in importing Polyester Fibres from 1st January 1984 ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No loans were given directly by the Central Government to textile Mills in Bombay from 1.1.1984.

(b) Does not arise.

(c) No special concessions have been given by the Central Govt to textile mills in Bombay for importing Polyester Fibres.

[Translation]

Acquiring of Farmers' Land by Accountant General (Building) M.P.

5107. SHRI DILEEP SINGH BHURIA: Will the Minister of FINANCE be pleased to state :

(a) whether the Accountant General (Building), M.P. had acquired land of farmers of Gaspura and Mahalgaon villages in district Gwalior, Madhya Pradesh in 1982-83 for his office and for houses for his employees

(b) if so, whether compensation for the acquired land has been given to the farmers; and

(c) if not, the reasons therefor and the time by which these farmers will be paid compensation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) Land was acquired in 1962-63 by the Accountant General,